Government and other libraries kave been contacted in this regard; and

(e) the number of books so far published by the said Trust.]

शिक्षा मंत्रालय में सास्कृतिक कार्य मंत्री (भी भ्रार० एम० हजरनवीस): (क) जी, हां। भारत के नियंत्रक महालेखा परोक्षक द्वारा हिसाब किताब की जांच की गई है।

- (ख) 1963-64 तक की।
- (ग) जांच रिपोर्ट से प्रकट होता है कि हिसाब किताब सन्तोषजनक रूप मे रखा गया और कोई खास अनियमिततायें नहीं देखी गईं।
- (घ) जी, हां। जहां अपेक्षित है राज्य सरकारों आदि से सम्पर्क स्थापित किया गया है।

(ङ) एक सी पांच।

t[THE MINISTER OF CULTURAL AFFAIRS IN THE MINISTRY OF EDU-CATION (ifcRi R. M. HAJARNAVIS): (a) Yes, Madam. The accounts are audited by the comptroller and Auditor General of India.

- (b) Upto 1963-64.
- (c) Inspection reports reveal that the accounts had been maintained satisfactorily and iflo serious irregularities had been noticed.
- (d) Yes, Madam. Wherever necessary the State Governments etc. have been contacted.
 - (e) One hundred and fiive.]

COMPLAINTS RECEIVED THROUGH SADACHAR SAMITI

- 710. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of complaints received by the Ministry of Home Affairs through the Sanyukta Sadachar Samiti during the last three months:
 - f[] English translation.

(b) the nature of those complaints and the action taken thereon by the concerned agencies; and

to Questions

(c) what assistance in the shape of finances and office accommodation has been given to the Sadachar Samiti?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) During December, 1964 and January and February 1965, 274 complaints were received by the Ministry of Home Affairs through the Sanyukta Sadachar Samiti.

- (b) The large majority of these complaints were of delay or miscellaneous grievances or requests for relief in various ways. There were some complaints of corruption and a few of inequity. The complaints were forwarded to the Ministries or the Government of State or Union Territories concerned who looked into them and took appropriate action.
- (c) Accommodation for the head office of the Samiti has been given free by Gov ernment. No financial assistance has been given to the Samiti by Government.

DAY HOMES FOR STUDENTS IN DELHI

- 711. SHRI DEVI SINGH: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the students in Delhi are facing acute difficulty of accommodation; and
- (b) if so, whether Government would consider the construction of day homes for them?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) So far as students in Higher Secondary Schools are concerned, there is no difficulty of accommodation. In the case of college students, the University of Delhi has informed that there is no serious difficulty of accommodation for resident students. There are, however, a large number of day scholars whose accommodation problem in their home.s is detrimental to their studies

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The University Grants Commission has accepted the proposal of Delhi University for the construction of a non-resident students' centre.

CENSOR OF GREETINGS SENT BY THE PRIMEMINISTER TO M.PS. DETAINED UNDERDEFENCE OF INDIA RULES

- 712. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that communications containing greetings sent by the Prime Minister to the Members of Parliament detained under Defence of India Rules are censored by Deputy Inspectors-General of intelligence Bureau of States; and
- (b) if not, what are the reasons for which the letter of greetings sent by the Prime Minister to Shri Niren Ghosh, M.P., was censored by Deputy Inspector-General of Intelligence Bureau of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Madam.

(b) A greetings card se'nt by (he Prime Minister to Shri Niren Ghosh, M.P., was redirected by the office of the Communist Party of India in Calcutta to the Deputy Inspector-General, Intelligence Branch, Calcutta. The Deputy Inspector-General, Intelligence Branch, passed it on to Shri Niren Ghosh in Dum Dum Central Jwil where the latter is under detention.

CORRUPTION IN DELHI MUNICIPAL J CORPORATION

- 713. SHRI SITARAM JAIPURIA- will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a survey report of the Indian Institute of Public Administration entitled "The experience of citizens in getting water connections—a study in corruption" wherein it has been mentioned that ninety-five per cent, of Delhi citizens

find the Municipal Corporation corrupt and inefficient:

- (b) if the reply to part (a) above be in the affirmative, whether Government have formulated any proposals to root out corruption and inefficiency in the Corporation; and
- (c) if so, what are the details of the proposals?

THH MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The In'dian Institute of Public Administration conducted a survey in October 1964 on "the experience *dt* citizens in getting water connections" (A study in corruption).

(b) and (c) The report is under examination.

CENTRAL EDUCATIONAL ASSISTANCE FOR

- 714. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Government have assured the Uttar Pradesh Govern ment regarding special education grant to that State; and
- (b) if so, the details of the proposed Central assistance?

THE MINISTER OF EDUCATION (SHRI M. C CHAGLA): (a) The Question is under consideration of Government.

(b) The matter will be considered while finalising the Fourth Five Year Plan for Education.

NIORITY OF TEACHERS IN HIGHER SECONDARY SCHOOLS IN DELHI

715. SyRi D. THENGARI: Will the Minister o{ EDUCATioNrje"T5ic the policy tf Government regarding the fixing of seniority of teachers for promotion to the posts of principals of Higher Secon dary Schools of Deltai?